

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 1553/2019
with
MA No. 2086/2019**

This the 20th day of September, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

1. Pradeep Kumar Rathi, Aged 34 years,
(Roll No. 2830002830) (G-B)
S/o Amichand Rathi,
R/o House No. 150-151, First Floor,
Pocket-8, Sector-23, Rohini,
Delhi-110085.
2. Pradeep Kumar, Aged 35 years
(Roll No. 2830001781)
S/o Karan Singh,
R/o H.No. 1117, Pana Barshan,
Village Tikri Kalan,
Delhi-110041.

... Applicants

(By Advocate: Sh. Yash Pal Rangi)

VERSUS

Govt. of NCT of Delhi & Ors. through:

1. Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi.
2. The Principal Secretary (Services),

Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi.

3. Delhi Subordinate Service Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi.

...Respondents

(By Advocates: Sh. Amit Anand for Respondent No. 2
and Ms. Esha Mazumdar for
Respondent No. 3)

ORDER (ORAL)

Hon'ble Sh. Ashish Kalia, Member (J):

After hearing the both the sides, we find that the basic lacuna in the application itself. The applicants' eligibility criteria for the post, is in question. On the contrary, learned counsels for respondents submit that their selection was made as per the Recruitment Rules. Prima facie, it seems that the applicants have no locus to question the examination conducted by the respondents, when he has not disclosed his qualification.

2. We of the view that the present application is not maintainable and the same is dismissed. However, in the interest of justice, we hereby give an opportunity to applicants if they are able to substantiate their qualification by filing fresh OA.
3. In view of above, OA along with MA stands dismissed. No costs.

(Ashish Kalia)
Member (J)

/akshaya/

(Pradeep Kumar)
Member (A)